

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 109
(IB)-387(ND) 2020

IN THE MATTER OF:

Manish Kumar Singh

... Applicant/Petitioner

Vs

Sargodha Oil Mills Pvt Ltd

... Respondent

Order under Section 9 of IBC.

Order delivered on 21.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

After the filing of application, the Applicant was directed to file salary detail in the month of February. The Applicant sought further time to file the same. Thereafter, again none appeared. Today also non appears.

Application is dismissed for non-prosecution.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)